

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PENSION & PENSIONERS' WELFARE)

LOK SABHA
UNSTARRED QUESTION NO.6177
(ANSWERED ON 01.04.2026)

PENSION ADALATS

6177. SMT. POONAMBEN HEMATBHAI MAADAM:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether Pension Adalats have been conducted during the last three years and if so, the details thereof;
- (b) the details of the number of pension-related grievances taken up and resolved through Pension Adalats during the last three years;
- (c) whether online or hybrid modes have been adopted for conducting Pension Adalats; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) to (d): Since FY 2023-24, Department of Pension & Pensioners' Welfare has conducted 8 Pension Adalats pertaining to pensioners of all Ministries/Departments of Central Government wherein, 3,594 pending grievances on CPENGRAMS Portal have been taken up and 2,713 cases have been successfully resolved on the spot through this effective initiative. The balance grievances have also been redressed or taken to finality through follow-up meetings and monitoring. These Pension Adalats are held in hybrid mode i.e. physical and online, enabling the pensioners to participate and submit their grievances for timely and effective redressal.
